

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE REGISTRAR B. SUDHEENDRA KUMAR

CRIMINAL APPEAL NO(s). 38 OF 2001

STATE OF GUJARAT & ANR.

Appellant (s)

VERSUS

SHAILESHBHAI MANSUKHLAL SHAH & ANR.

Respondent(s)

(With office report

WITH

CRIMINAL APPEAL NO. 39 of 2001

Date: 03/04/0007 This Appeal was called on for hearing today.

For Appellant(s) Ms. Pinky Behera, Adv.

Ms. Hemantika Wahi, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Two weeks' time more is granted to file additional documents.

Office to issue summons for non-prosecution after two weeks, in the event of default, as provided in Circular dated 28.11.2006.

(B. Sudheendra Kumar)

Registrar